

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

NOTIFICATION

R.O.C.No.123/2023-RC

Dated 02.05.2023

REF: High Court's Notification R.O.C.No.123/2023-RC, dated 04.05.2023

In response to the Notification under reference cited, placed in the website of the High Court, objections are received through online from the candidates to the preliminary key answers. The High Court considered all the objections received from the candidates, and the result of such consideration is as follows:

1. The objections with regard to the following Question ID Numbers were considered and rejected.

2134796076, 2134796080, 2134796084, 2134796085, 2134796087, 2134796095, 2134796103, 2134796116, 2134796117, 2134796118, 2134796124, 2134796125, 2134796126, 2134796127, 2134796128, 2134796129, 2134796130, 2134796133, 2134796134, 2134796136, 2134796142, 2134796166 and 2134796171.

2. The key answers to Questions in respect of I.D.Nos.2134796100 and 2134796165 are found to be incorrect, and hence the High Court has decided to change the key options as follows.

Sl. No	Question number as per office note	Question ID Number	Option as per preliminary key.	Modified option
1	26	2134796100	4	Both Options i.e., 1 (Dissolution of partnership firm) and 4 (Partition suit) both are correct. Marks will be awarded if the candidate opts for any of these two options.

Contd....2

DM 12/5/2023

2	91	2134796165	1	Option 4 (An offence where police officer may arrest without warrant) is correct Option.
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The Response Sheets of the candidates will be evaluated as per the revised key.

It is further informed that after evaluation of answer sheets as per the revised key, the candidates who become eligible for written examination in the ratio of 1:10 as per merit will have to submit required attested copies of certificates by Registered Post/Speed Post/Courier or in Person, in the High Court Registry, within the stipulated period, for the purpose of verifying their eligibility to the post.

The Hall ticket numbers of the candidates in the ratio of 1:10 as per merit will be hosted in the website of this High Court, in due course.

Note: All the candidates appeared for the computer based screening test conducted on 23.04.2023, are requested to follow the given below website of the High Court for further information.

"tshc.gov.in"



REGISTRAR (RECRUITMENT)